

**In the court of Prl.Civil Judge & JMFC, Kunigal,
Cause list dated 26.06.2020
Morning Session Cases**

Sl.No.	Case No.	Stage	Advocate Name	
			Plaintiff	Defendant
1	O.S.211/2019	To hear	S.C.	G.R.K
2	O.S.179/2017	For arguments	B.R.R	S.U.S
3	O.S.519/2019	To hear	C.R.V 9902887723	
4	O.S.423/2018	To hear	B.K.V	EXP-D1
5	O.S.305/2017	To hear	B.R.R	K.N.A
6	O.S.505/2018	To hear	C.S.C	EX
7	O.S.113/2018	To hear	T.R.Y 9844480549	K.L.L
8	O.S.297/2016	To hear	C.G.C.	H.V
9	O.S.301/2017	To hear	Y.R.H	J.R
10	O.S.439/2019	To hear	Y.D.S.	T.V.K
11	Ex.8/2018	To hear	Y.K.Y	L.V.V.
12	O.S.455/2018	To hear	B.T.N.	A.K.P
Afternoon cases				
13	O.S.163/2019	To hear	C.S.C	B.R.R
14	O.S.299/2019	To hear	G.R.K	B.R.R
15	O.S.27/2019	To hear	C.S.C	D.S
16	F.D.P.2/2016	To hear	K.G.C	
17	O.S.321/2018	For Objection	J.R	D.S
18	O.S.97/2017	To hear	B.K.V	N.S
19	O.S.509/2018	To hear	T.M.S	C.G.
20	C.C.1345/2017	For arguments	T.M.S.	B.G.R
21	C.C.339/2019	For arguments	K.N.A	
22	Crlmis.215/2019	For Orders	P.S	
23	Crlmis.216/2019	For Orders	P.S	
24	C.C.166/2010	For Judgment	A.R	

Place: Kunigal
Date: 25/06/2020

Sd/-
Prl.Civil Judge & JMFC,
Kunigal

Senior Civil Judge and JMFC., Kunigal
In the Court of Sri. Raghavendra.R Civil Judge (SR.DN)
Cause List Dated 26.06.2020
MORNING SESSION CASES

Sl. No	Case Number	Stage	Hearing Date	Advocate
1	Cr.64/2020	Objections & Hearing	26.06.2020	G.P.Shivaprasad
2	RA 48/2014	Arguments	26.06.2020	Abdul Rauf
3	FDP 4/2013	Orders	26.06.2020	K.H.Dayananda
4	Misc 5/2017	Orders	26.06.2020	Narasimhamurthy K.N

SECOND SESSION

1	MVC 336/2016	Judgment	26.06.2020	J.Ranganath
2	MVC 1350/2016	Judgment	26.06.2020	K.L.Sathisha
3	MVC 513/2010	Judgment	26.06.2020	
4.	C.R. 112/2020	Hearing	26.06.2020	M.L.Prakash .

Sd/-
Senior Civil Judge & JMFC, Kunigal

In the Court of Addl.Civil Judge & JMFC, Kunigal.

Smt.Anitha.O.A.

Cause List Dated 26.06.2020

Sl. No	Case Number	Stage	Hearing Date	Advocate
1	O.S.364/2009	F/Argument	26.06.2020	NA
2	O.S.240/2010	Argument	26.06.2020	MA
3	O.S.470/2016	Argument	26.06.2020	CSC
4	O.S.486/2016	Argument	26.06.2020	GRB
5	O.S.570/2016	Argument	26.06.2020	SUS
6	O.S.230/2017	Argument	26.06.2020	GAR
7	O.S.48/2018	Argument	26.06.2020	BSP
8	O.S.10/2019	Argument	26.06.2020	LN
9	O.S.152/2016	Judgment	26.06.2020	ARR
10	Cr.Mis.304/2019	Hearing	26.06.2020	AR
11	Cr.Mis.305/2019	Hearing	26.06.2020	AR
12	C.C.420/2014	313 St.	26.06.2020	VGL
13	C.C.814/2016	Plea	26.06.2020	CMG
14	C.C.892/2016	Plea	26.06.2020	-
15	C.C.1151/2017	Charge	26.06.2020	-
16	C.C.677/2019	Plea	26.06.2020	HBV

Sd/-

Addl. Civil Judge & JMFC, Kunigal